

[Shri Jhulan Sinha]

17.00 hrs.

This is not the only commodity for which I have proposed this measure. As the House knows, the Government has been fixing the price of sugarcane from year to year for a long time. The States had been doing it in former years, but for some time past the Centre has taken upon itself the responsibility and the duty of fixing the statutory minimum price of sugarcane. The result is obvious. The Second Five Year Plan had a target of 22 lakh tons of sugar production in this country and with the measures that the Government took by fixing the statutory minimum price of sugarcane the country has overshot the target to a very great extent. So far as I remember the target was 22 lakh tons and what the growers pro-

duced last year was 30 lakh tons for which the country might be proud.

Mr. Deputy-Speaker: The hon. Member might continue next time if he has better luck.

BUSINESS ADVISORY COMMITTEE
SIXTY-SEVENTH REPORT

Shri Rane (Buldana): Sir, I beg to present the Sixty-seventh Report of the Business Advisory Committee.

17.01 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Monday, December 4, 1961/Agrahayana 13, 1883 (Saka).
